

“कैरियर” नहर के सर्वेक्षण के लिए उत्तर प्रदेश सरकार की स्वीकृति प्राप्त करने हेतु केन्द्र से अनु-रोध किया है।

(ख) केन्द्रीय जल आयोग तकनीकी स्तर पर समस्याओं को हल करने के लिए दोनों राज्य सरकारों के साथ परामर्श कर रहा है जिसके बाद इस मामले को निपटाने के लिए मंत्री स्तर की बैठक के बारे में विचार किया जाएगा।

**Registration and Allotment of Flats to M.Ps by D.D.A.**

3219. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the particulars of Members of Parliament who got their names registered with

DDA for allotment of flats since 1980 ;

(b) the particulars of those whose names were registered and have been allotted flats till date, year-wise ; and

(c) the names of the allottees belonging to SC/ST ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) : (a) DDA has reported that it is not possible to give the particulars of Members of Parliament who got their names registered since 1980, as no separate registration record is maintained by it.

(b) and (c). Particulars of 29 Members of Parliament including one belonging to SC/ST, who have been allocated DDA flats, are given in the enclosed statement.

**Statement**

S. No.	Name of M.P.	Year of allotment	Category	Locality Allotted	Whether belongs to SC/ST
1	2	3	4	5	6
1.	Sh. Jagjit Singh Anand	1981	II	Munirka	
2.	Sh. Mohd. Yunus Saleem	1980	II	-do-	
3.	Sh. Satish Aggarwal	1983	II	East of Kailash	
4.	Sh. K.P. Mallikarjun	1983	II	Vasant Vihar	
5.	Miss Asrarul Haque	1984	II	Sukhdev Vihar	
6.	Sh. Harish Kr. Gangwar	1983	III	Vasant Kujj	
7.	Sh. Dharam Chand Jain	-do-	III	East of Kailash	
8.	Mrs. Kannakamma	-do-	III	Shalimar Bagh	
9.	Sh. Ratan Lal Kishori Lai	-do-	III	Vasant Vihar	
10.	Sh. Krishan Chand Pandey	-do-	III	Sarita Vihar	

1	2	3	4	5	6
11.	Sh. R.L.P. Verma	1983	III	Motia Khan	
12.	Sh. Syed Shahbudin	-do-	III	Sarita Vihar	
13.	Sh. M.S. Ramachandran	-do-	III	Vasant Kunj	
14.	Sh. Chingwaj Kanyak	-do-	III	-do-	Yes
15.	Sh. K.V.R.S. Bala Suba Rao	-do-	III	-do-	
16.	Mr. Barri Ramacbandra Rao	-do-	III	Sarita Vihar	
17.	Mr. Arun Kumar Nehru	-do-	III	Vasant Kunj	
18.	Smt. Margret Alwa	1984	III	Motia Khan	
19.	Sh. Hari Singh Nalwa	-do-	III	Vasant Kunj	
20.	Sh. Pratap Banu Sharma	-do-	III	-do-	
21.	Sh. Chandra Shekhar Singh	-do-	III	-do-	
22.	Sh. Daya Ram Shakya	-do-	III	-do-	
23.	Smt. Manoranjan Kaur	-do-	III	-do-	
24.	Sh. Rajendra Prasad Yadav	-do-	III	-do-	
25.	Sh. J.K. Jain	-do-	III	-do-	
26.	Sh. Deen Bandhu Verma	-do-	III	-do-	
27.	Sh. Manoranjan Bhakta	-do-	III	-do-	
28.	Sh. G.C. Bhattacharya	-do-	III	-do-	
29.	Sh. Tayyab Hussain	-do-	III	-do-	

#### Allotment of Industrial Sheds by DDA

3220. SHRI BHEEKHABHAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the particulars of those persons including MPs, who applied to DDA for flated industrial sheds since 1980 ;

(b) the particulars of such allottees, year-wise ; and

(c) the percentage of Scheduled Castea/

Scheduled Tribes from amongst the allottees with their particulars ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) : (a) DDA has reported that it does not have any flated Industrial sheds. Hence the question of persons applying to DDA in this regard does not arise.

(b) and (c). Does not arise.